

**Central Administrative Tribunal
Principal Bench**

OA No.306/2019

New Delhi, this the 1st day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

C. Ramesh, IFS,
S/o. M. P. Chenniappan,
Lecturer at Central Academy for State Forest,
Service, Dehradun, Age-42 years,
House No. 1, Schlich Road, FRI Campus,
Group – ‘A’, New Forest Post,
Dehradun – 248 006. ...Applicant

(By Advocate : Ms. Yamunah Nachiar for Shri S.
Ravi Shanker)

Versus

1. Union of India through Secretary,
Ministry of Environment,
Forests and Climate Change,
Presently at Indira Paryavaran Bhavan,
Jorbagh Road, New Delhi-110 003.
2. Secretary, Department of Personnel & Training,
Ministry of Public Grievances and Pension,
North Block, Central Secretariat,
New Delhi-110 001.
3. Director General of Forest & Special
Secretary to Government of India,
Ministry of Environment,
Forests and Climate Change,
Presently at Indira Paryavaran Bhavan,
Jorbagh Road,
New Delhi – 110 003.
4. Director (Indian Forest Service),
Ministry of Environment and Forests,
Ministry of Environment, Forests and Climate
Change,

Presently at Indira Paryavaran Bhavan,
Jorbagh Road, New Delhi – 110 003.

5. Deputy Secretary, Government of India,
Ministry of Environment, Forests and Climate
Change,
Presently at Indira Paryavaran Bhavan,
Jorbagh Road, New Delhi – 110 003.
6. Mr. Kunal Satyarthi, IFS,
Member Secretary, HP Council for Science,
Technology & Environment,
34 SDA Complex, Kasumti,
Shimla – 171 009. ...Respondents

(By Advocates : Shri U. Srivastava and Shri
Rajnish Shashwat)

ORDER (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for the applicant submits
that she has been instructed by the applicant to
withdraw the OA in view of the subsequent
developments and permission is sought.

2. We accord permission and the OA is
dismissed as withdrawn. There shall be no
order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

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